

ORDER

In compliance of directions issued by the Hon'ble Supreme Court India in Writ Petition(s) (criminal) no. (s) 113 of 2018 titled 'Afshan Pracha Vs. Union of India & ors', conveyed vide letter No. 564 Spl E II/L.80 (a) dated 03.07.2017 by the Hon'ble Punjab and Haryana High Court, Chandigarh, the Internal Complaints Committees as per the mandate of the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013, for Headquarters Nuh and Sub Division, Ferozpur-Jhirka are hereby re-constituted as under:

Headquarters Nuh

1. Ms Madhu Khanna Lalli, AD&SJ, Mewat - Presiding Officer
2. Shri Vineet Sapra, CJM, Mewat - Member
3. Ms Annie Davis, Coordinator,
Childline, Chetnalaya, Mewat - Member
4. Ms Manisha Chhabra, Stenographer-III - Member

Sub Division, Ferozpur-Jhirka

1. Ms Rajni Yadav, AD&SJ, Mewat - Presiding Officer
2. Shri Parveen, SDJM, Ferozpur-Jhirka - Member
3. Shri Navneet Narwal, Program Leader,
Governance, Policy and Advocacy (GPA),
S M Sehgal Foundation - Member
4. Ms Reenu, Reader Grade-III - Member

The Internal Complaints Committees shall make an annual report to the undersigned of the complaints and action taken thereon.

All concerned be informed accordingly.

Dated: 04.05.2019

District and Sessions Judge,
Mewat.

Endorsement No. 1448-53 / S.31 Dated : 04.05.2019

Copy forwarded to the following for information and necessary action:

1. The Registrar General, Punjab and Haryana High Court, Chandigarh, w.r.t. letter No. 564 Spl E II/L.80 (a) dated 03.07.2018.
2. All the Judicial Officers posted in Sessions Division, Mewat with the request to bring into the notice of all the staff members working under

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them the constitution of Internal Committees.

3. Shri Naveen Narwal, Program Leader, Governance, Policy and Advocacy (GPA), SM Sehgal Foundation.
4. Ms Annie Davis, Coordinator, Childline, Chetnalaya, Mewat.
5. Ms Reenu, Reader Grade-III in the Court of Shri Gaurav Khatana, Civil Judge (Junior Division), Ferozepur-Jhirka.
6. Ms Manisha Chhabra, Leave Reserve Stenographer in this office.

District and Sessions Judge,
Mewat.04.05.2019